

It is seen that today the petition bearing CP No.86/2016, RT CP No.84A/Chd/Chd/2022 which is listed at Item No.73 in the today's cause list was received by way of transfer from the Hon'ble High Court and in lieu of the said petition the present petition under Section 9 has been filed. Therefore, the CP No.86/2016, RT CP No.84A/Chd/Chd/2022 is disposed of accordingly and registry is directed to tag the said CP No.86/2016 with this present petition for reference purpose.

SD/-
(Subrata Kumar Dash)
Member (Technical)

SD/-
(Harnam Singh Thakur)
Member (Judicial)

January 18, 2023
DS

CP(IB) No.16/Chd/Hry/2023

Under Section 9 IBC